

Sr.No - 653/2022

By Registered Post



NATIONAL COMPANY LAW TRIBUNAL
Corporate Bhawan, Residency Area, Civil Lines, Jaipur

Sr. No. 93/2022

25.04.2022

To, Shri Manish Kumar Jain Prop. R.K. Sales Agencies Ground Floor, 30, Navjeevan Complex, Station Road, Jaipur- 302001	To, Virgo Buildestate Pvt. Ltd. 301, Anukampa Mansion-I, M.I. Road, Jaipur- 302001 (Rajasthan)
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Subject: - Order Dated 22.04.2022 in the matter of Shri Manish Kumar Jain Prop. R.K. Sales Agencies Versus Virgo Buildestate Pvt. Ltd. CP No. (IB)-92/9/JPR/2020.

Sir/Madam,

The certified copy of the order of the NCLT, Jaipur Bench dated 22.04.2022 in respect of application filed under Section under Section 9 of IBC, 2016 is enclosed herewith for your reference.

Yours Faithfully,

Insolvency and Bankruptcy Board of India
INWARD
Date: 29/4/22 Time:
Sign: [Signature] Dy. No. 9501
E. Office No.

[Signature]
(Lalit Maheshwari)
Deputy Registrar

Encl: - Certified copy of order Dated 22.04.2022.

Cc:-

To,
The Deputy Manager,
Insolvency and Bankruptcy Board of India
7th Floor, Mayur Bhawan, Shankar Market,
Connaught Circus, New Delhi- 110001

Sr. No 93/2022

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 116
CP No. (IB)- 92/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Shri Manish Kumar Jain Prop. R.K. Sales Agencies

...Operational Creditor

Versus

Virgo Buildestate Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Nikhil Yadav, Adv.

For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Nikhil Yadav, Adv. for the Petitioner/ Operational Creditor. It has been submitted that the matter has been settled and the settlement agreement has been filed vide dairy No. 1186/2022. Learned counsel for the Petitioner seeks withdrawal of the CP with liberty to revive the same if there is any breach on the part of the Respondent. Permission granted. CP No. (IB)- 92/9/JPR/2020 is dismissed as withdrawn.



April 22, 2022
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FREE OF COST COPY
CERTIFIED TO BE TRUE COPY

Assistant Registrar
National Company Law Tribunal
Jaipur

126 APR 2022

Sd -
(Deep Chandra Joshi)
Judicial Member

Sd -
(Raghu Nayyar)
Technical Member